

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

**Subject: Representation of Sh. Manzoor Ahmad Beigh, Driver
for fixation of his seniority.**

ORDER

No: 567

Dated: 20-08-2019

Whereas, Sh. Manzoor Ahmad Beigh was appointed as Driver Grade-II in the High Court of Jammu and Kashmir vide order No. 64-4 dated 12.04.2007 and he joined, as such, in the High Court on 12.04.2007.

Whereas, the Official, on the basis of his representation, was transferred to the Court of Principal District and Sessions Judge, Baramulla vide Order No. 175 dated 15.05.2007 without transferring his lien from the High Court.

Whereas, the Official submitted a representation on 31.07.2017 for fixation of his seniority in the establishment of the High Court and the same was accepted as per the recommendations of the Committee of Hon'ble Judges.

Whereas, prior to issuance of follow up order regarding fixation of his seniority in the establishment of the High Court, the official made another representation on 24.10.2018, whereby he made a request that his seniority be fixed in the establishment of the Subordinate Courts.

Whereas, the aforesaid representation dated 24.10.2018 of the Official, on the basis of the recommendations of the Committee of Hon'ble Judges, stands rejected.

Whereas, the Committee of Hon'ble Judges has been further pleased to recommend that Sh. Manzoor Ahmad Beigh be given notional promotion to the post of Driver Grade-I from the date he was due for such promotion and be assigned the appropriate seniority position in the seniority list of Drivers Grade-I to be determined on the basis of his date of appointment as Driver Grade-II i.e 12.04.2007 and that the monetary benefit flowing from his promotion as Driver Grade-I be given prospectively from the date such order is made in his favour.

Whereas, the aforesaid recommendations of the Committee of Hon'ble Judges stands approved by Hon'ble the Chief Justice.

Therefore, Sh. Manzoor Ahmad Beigh, Driver Grade-II is promoted as Driver Grade-I in Pay Level-4 (Rs. 25500-81100) notionally w.e.f. 07.10.2017 i.e., the date his junior namely Sh. Bilal Ahmad Sheikh was promoted as Driver Grade-I and his seniority in Driver Grade-I is fixed below Sh. Jagdev Raj and above Sh. Bilal Ahmad Sheikh.

By Order:

(Sanjay Dhar)
Registrar General

No: 13245-55 | NG

Dated: 20-08-2019

Copy of the above forwarded to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K Jammu/Srinagar
..... for information.
- ✓ 6. CPC (e-Courts) High Court of J&K, Srinagar with the request to upload the same on the official website of the High Court.
7. Chief Accounts Officer, High Court Main Wing, Srinagar.
.....for information and n/a
8. Sh. _____ for information and compliance.

Registrar General